

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2019

NAME OF THE COMPANY: M/s Vidya Prakashan Mandir Pvt Ltd V/s Garg Brothers Trading & Services Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sanchit Garg] Adv.	Operational Cr.	Namman Rajvanshi
2.	Namman Rajvanshi			
3.	Anil Kumar	PCS	Corp. Debtor	Anil Kumar

CP NO. (IB) 338/ALD/2019

Sh. Sanchit Garg alongwith Sh. Namman Rajvanshi, Advocates for the petitioner/operational creditor and Sh. Anil Kumar, PCS for the respondent/corporate debtor are present.

Learned counsel appearing for the corporate debtor submitted that although the operational creditor has served the copy of the petition, but page no. 73 and 74 which relates with annexure no. 5, as per the index of the petition is not available in the petition.

The learned counsel appearing for the petitioner submitted that the mentioned pages are also not attached in this petition also.

In the light of the submissions made by the parties, I have gone through the application which is filed by the operational creditor and I find that the annexure, which has been referred in the index at page no. 73-74 is not attached with this application.

Therefore, the petitioner/operational creditor is directed to file the said document with supplementary affidavit after serving an advance copy to the opposite party.

List the matter on 18th October, 2019.

Dated: 25.09.2019

-Sd-

**A.R.K. SINHA
MEMBER (J)**